

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 191/(MAH)/2017

CORAM:

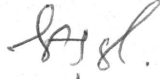
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: Forgehead Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME             | DESIGNATION                                      | SIGNATURE  |
|--------|------------------|--|--|
| 1.     | Adv. Suhas Joshi | Advocate for<br>Forgehead Solutions<br>Pvt. Ltd. | <br>01/02/2017. |

**ORDER**

TCSP No. 190/230-232/NCLT/MB/MAH/2017

TCSP No. 191/230-232/NCLT/MB/MAH/2017

Petition admitted.

At request of the party, RD & OL, Mumbai are directed to file reports  
within 30 days.

List this matter on 01.03.2017.

Sd/-

**B. S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)